

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 943/2021

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[Only WP(C) 940/2022, CP 776/2023 in WP(C) 940/2022, IA No. 30382/2023 in WP (C) 24/2022, CP(C) D. No. 11853/2023 & WP(C)515/2023 are listed]

WITH

W.P.(C) No. 24/2022 (PIL-W)
(IA No. 30382/2023 - INTERVENTION APPLICATION)

W.P.(C) No. 940/2022 (PIL-W)
(IA No. 84999/2023 - APPLICATION FOR PERMISSION and IA No. 23156/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 6915/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 176938/2022 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 73252/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 72312/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 72231/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 72195/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 60674/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 86057/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 35185/2023 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 84989/2023 - EXEMPTION FROM FILING O.T. and IA No. 77799/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 11853/2023 (PIL-W)

CONMT.PET.(C) No. 776/2023 in W.P.(C) No. 940/2022 (PIL-W)
(IA No. 63957/2023 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 515/2023 (PIL-W)
(FOR ADMISSION and IA No.88202/2023-EXEMPTION FROM FILING O.T.)

Date : 17-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s)

Mr. Ashwini Upadhyay, Adv.
Mr. Chandra Shekhar, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Pavan Narang, Adv.
Mr. Vishnu Kant, AOR
Mr. Shoumendu Mukherjee, Adv.
Mr. Himanshu Sethi, Adv.
Ms. Aishwarya Chhabra, Adv.

Mr. Nizam Pasha, Adv.
Ms. Rashmi Singh, Adv.
Ms. Sumita Hazarika, AOR

For Respondent(s)

Mr. Tushar Mehta, Solicitor General
Mr. K M Nataraj, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Varun Chugh, Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Mayank Pandey, Adv.
Mr. Amit Sharma B, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, Solicitor General
Mr. S.v. Raju, A.S.G.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. K.m.nataraj, A.S.G.
Mr. Shreekant Neelappa Terdal, AOR
Mr. Kanu Agrawal, Adv.
Mr. Rajat Nair, Adv.
Mr. Mayank Pandey, Adv.
Mr. Sanjay Kr.tyagi, Adv.
Mr. Varun Chugh, Adv.
Dr. N. Visakamurthy, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Abhishek Atrey, AOR
Mr. Jatinder Kumar Sethi, D.A.G.
Mr. Ashutosh Kumar Sharma, Adv.
Dr. Abhishek Atrey, Adv.

Mr. Amit Sharma, AOR

Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Nikunj, Adv.

Dr. Monika Gusain, AOR

Mr. Sumeer Sodhi, AOR

Ms. Tanya Verma, Adv.

Mr. Vishal Meghwal, Adv.

Ms. Yashika Bum, Adv.

Mr. Milind Kumar, AOR

Mr. Pukhrambam Ramesh Kumar, AOR

Mr. Karun Sharma, Adv.

Mr. Abhishek, AOR

Mr. Ravinder Kumar Singh, Adv.

Ms. Garima Prashad, Sr. A.A.G.

Ms. Ruchira Goel, AOR

Mr. Satwik Misra, Adv.

Mr. Adit Jayeshbhai Shah, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Hari Shankar Jain, Adv.

Mr. Vishnu Shankar Jain, AOR

Mr. Parth Yadav, Adv.

Ms. Mani Munjal, Adv.

Mr. Abhishek Atrey, AOR

Mr. Jatinder Kumar Sethi, D.A.G.

Mr. Ashutosh Kumar Sharma, Adv.

Dr. Abhishek Atrey, Adv.

Mr. Kaleeswaram Raj, Adv.

Ms. Thulasi K Raj, Adv.

Mr. Mohammed Sadique T.a., AOR

Mr. Vishal Prasad, AOR

Ms. Ritika Sethi, Adv.

Mr. Ashwani Bhardwaj, AOR

Mr. Samaksh Sharma, Adv.

Ms. Vinay Bhardwaj, Adv.

Mr. Nishe Rajen Shonker, AOR

Mrs. Anu K Joy, Adv.

Mr. Alim Anvar, Adv.

Ms. Sonia Mathur, Sr. Adv.

Ms. Bansuri Swaraj, Adv.

Ms. Ana Upadhyay, Adv.

Mr. Chetanya Puri, Adv.

Ms. Jyoti Taneja, Adv.
Ms. Aastha Gupta, Adv.
Mr. Himanshu Bidhuri, Adv.
Mr. Surender Kumar Gupta, AOR

Mr. Shadan Farasat, AOR
Ms. Warisha Farasat, Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Aman Naqvi, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.

Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Ms. Aparna Bhat, Adv.
Ms. Srishti Agnihotri, AOR
Ms. Karishma Maria, Adv.
Ms. Sanjana Grace Thomas, Adv.

Mr. Upendra Pratap Singh, AOR
Ms. Snehal Uday Kanzarkar, Adv.
Mr. Shailja Nanda Mishra, Adv.
Ms. Aastha Gupta, Adv.
Mr. Dushyant Pratap Singh, Adv.
Mr. Harsh Singh Rawat, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Barr, Adv.

Mr. Sumit Teterrwal, AOR
Mr. Shoumendu Mukherji, AOR

Mr. Kirti Uppal, Sr. Adv.
Mr. Piyush Beriwal, AOR
Mr. Aman Jha, Adv.
Mr. Amit Tiwari, Adv.
Mr. Rishi Tutu, Adv.
Ms. Priyanka Garg, Adv.
Ms. Priya Mishra, Adv.
Mr. Rudra Paliwal, Adv.
Mr. Chandan Sinha, Adv.
Mr. Shrey Sehwari, Adv.
Mr. Kushagra Kumar Kansal, Adv.
Mr. Shekhar, Adv.
Mr. Abhinav Goswami, Adv.

Ms. Divya Srivastava, Adv.

Mr. Shovan Mishra, AOR

Mr. Mehmood Umar Faruqui, AOR

Mr. Aaditya Vijay Kumar, Adv.

Ms. Shreya Shree Singh, Adv.

Mr. Chitranshul A. Sinha, AOR

Mr. Hari Shankar Jain, Adv.

Mr. Vishnu Shankar Jain, AOR

Mr. Parth Yadav, Adv.

Ms. Mani Munjal, Adv.

Mr. Ashutosh Dubey, AOR

Mr. Abhishek Chauhan, Adv.

Mr. H. B. Dubey, Adv.

Ms. Rajshri Dubey, Adv.

Mr. Amit P. Shahi, Adv.

Mr. Amit Kumar, Adv.

Mr. Mishra Saurabh, AOR

Mr. Devendra Singh, AOR

Mr. Tushar Mehta, Solicitor General

Mr. S.v. Raju, A.S.G.

Mr. Siddharth Dharmadhikari, Adv.

Mr. Aaditya Aniruddha Pande, AOR

Mr. Bharat Bagla, Adv.

Mr. Sourav Singh, Adv.

Mr. Avijit Mani Tripathi, Adv.

Mr. T. K. Nayak, Adv.

Mr. Marbiang Khongwir, Adv.

Mr. Sunil Dalal, Sr. Adv.

Mr. Shoumendu Mukherji, Adv.

Mr. Soumava Karmakar, Adv.

Ms. Manisha Saroha, Adv.

Mr. Nikhil Beniwal, Adv.

Ms. Megha Sharma, Adv.

Ms. Akanksha Gupta, Adv.

Mr. Satya Ranjan Swain, Adv.

Mr. Sahaj Garg, Adv.

Mr. Deepanshu Badiwal, Adv.

Mr. Ashish Singh, Adv.

Ms. Pinky Anand, Sr. Adv.

Mr. Balendu Shekhar, Adv.

Mr. Sumeet Teterwal, Adv.

Mr. Asees Jasmine Kaur, Adv.
Ms. Saudamini Sharma, Adv.
Mr. Shantanu Pal, Adv.

Ms. Radhika Chaturvedi, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. S. K. Rajora, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Ravish Kumar Goyal, Adv.
Mr. Narendra Pal Sharma, Adv.
Mr. Amit Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned Solicitor General would submit that the copies of the FIRs which have been referred to in Annexure R2 and R3 of the counter affidavit, will be made available to the petitioner.

The petitioner is also permitted to file rejoinder affidavit.

List the matters on 01st August, 2023.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR